

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 33(ND)/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 05.08.2016

NAME OF THE COMPANY: Vishisht Kumar Goyal
Vs.
M/s. Mahamaya Exports Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ASHISH AGGARWAL	ADV	resp 5 & 6	H Kumar
2.	HARLEEN KAUR	ADV		
3.	AMIT KUMAR	ADV.	resp - 1, 2, 3 & 4	[Signature]

Order

Ld. Counsel for the Respondents undertakes to file reply within two weeks, with a copy in advance to the Counsel for the Petitioner. Rejoinder, if any, be filed within one week thereafter.

List for further consideration on 8.9.2016.


(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

5th August, 2016
(P.K. Sud)